

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-348 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Mayank Goel, Advocate for Operational Creditor Ms. Monamshel Maring, Advocate for Operational Creditor			
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ORDER

Despite affidavit of service being served, none is present on behalf of the respondent. Be listed for final arguments on 21st September, 2017.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)